

**OFFICE OF THE DISTRICT MAGISTRATE BULANDSHAHR**

Ref:- 91/OG-249/2024

Date:- 15/05/2024

To,

The Registrar,  
Hon'ble National Green Tribunal,  
New Delhi.

Sub:- **Regarding compliance of the order of Hon'ble National Green Tribunal under O.A. No. 186/2023 Syoraj Singh V/s State of Uttar Pradesh.**

Sir,

With reference to the above order passed by Hon'ble National Green Tribunal dated 10-01-2024 under O.A. No. 186/2023 Syoraj Singh V/s State of Uttar Pradesh. A Joint committee of Sub divisional magistrate, Sadar, Bulandshahr, Regional Officer, U.P. Pollution Control Board, Bulandshahr physically verified the said brick kiln on 10-04-2024. While it was operational, to check any violation of environmental laws and to verify remedial action taken by the Brick Kiln as suggested by the board. The detailed report of the joint committee is being forwarded for your kind perusal and further processing please.

**Encl:-As aboves**

  
(Sapna Srivastava)  
Regional Officer,  
UP Pollution Control Board  
Bulandshahr

**Joint Status Report in compliance of Hon'ble Nation Green Tribunal passed order dated 10-01-2024 in O.A. No. 186/2023 Syoraj Singh V/s State of Uttar Pradesh**

The Hon'ble NGT has passed an order dated 10-01-2024 in O.A. No. 186/2023 Syoraj Singh V/s State of Uttar Pradesh. The operative portion of the order is as under:-

*"... In view of the above we dispose of the M.A. directing the joint committee to carry out the inspection when the brick kiln is in operation and take all remedial measures to ensure that the brick kiln complies with all the environmental norms. Let a fresh report be submitted by the Joint committee before the Registrar General within three months, if found necessary the matter may be listed before the Tribunal for consideration.*

**Background:-**

This M.A. has been registered on the basis of the report of the Joint Committee submitted in pursuance to the order dated 28.04.2023 passed in O.A. No. 186/2023. In the O.A. the complaint was in respect of running of a brick kiln by one Dharam Singh at Village Mirzapur, Tehsil and District Bulandshahar by the name of "Lodhi Brick works". It was alleged that the brick kiln was running defying the siting criteria and applicable environmental norms. Tribunal vide order dated 28.04.2023 had disposed of the O.A. by constituting a Joint Committee and directing the Joint Committee to visit the site, collect relevant information and take appropriate remedial action in accordance with law, if any violation found.

**Action Taken:-**

In compliance of the Hon'ble NGT order dated 28-04-2023, District Magistrate, Bulandshahar constituted a committee of SDM, Sadar and Regional Officer, UPPCB, Bulandshahar on 31-05-2023 for factual inspection of M/s Lodhi Brick Works, Village Mirzapur, Tehsil and District Bulandshar to evaluate the violation of environmental laws and norms and remedial actions in accordance with the law. A copy of the letter dated 31-05-2023 is annexed as **Annexure-I**.

...2/-

*Signature*

...2...

The Joint Committee physically verified the unit on dated 26-08-2023. The factual report was submitted before court on vide letter number-463/OG-249/2023 dated 30-08-2023. During the inspection on 26-08-2023, the brick kiln was not in operation due to off season.

The Hon'ble court passed the order on 10-01-2024 in which directed the "Joint committee to carry out the inspection when the brick kiln is in operation and take all remedial measures to ensure that the brick kiln complies with all the environmental norms" the joint committee reinspected the brick kiln on dated 10-04-2024. During the inspection the brick kiln was found operational. Mr. Rajendra Singh was present as representative during the inspection. The detailed factual report is as follows.

1. The geo coordinates of the said unit is Latitude 28°23'03.4"N and Longitude 77°53'28.3"E.
2. In the east direction of the unit Shikarpur Road then agricultural land exist . In the west direction of the unit Village Mirzapur with population is located.

In the north direction of the unit at the distance of 50 meters Village Mirzapur is located . In the south direction of the unit agricultural land exists.

Google Maps 28°23'03.5"N 77°53'28.3"E  
MS LODHI BRICK WORKS MIRZAPUR LOCATION



...3/-

Signature

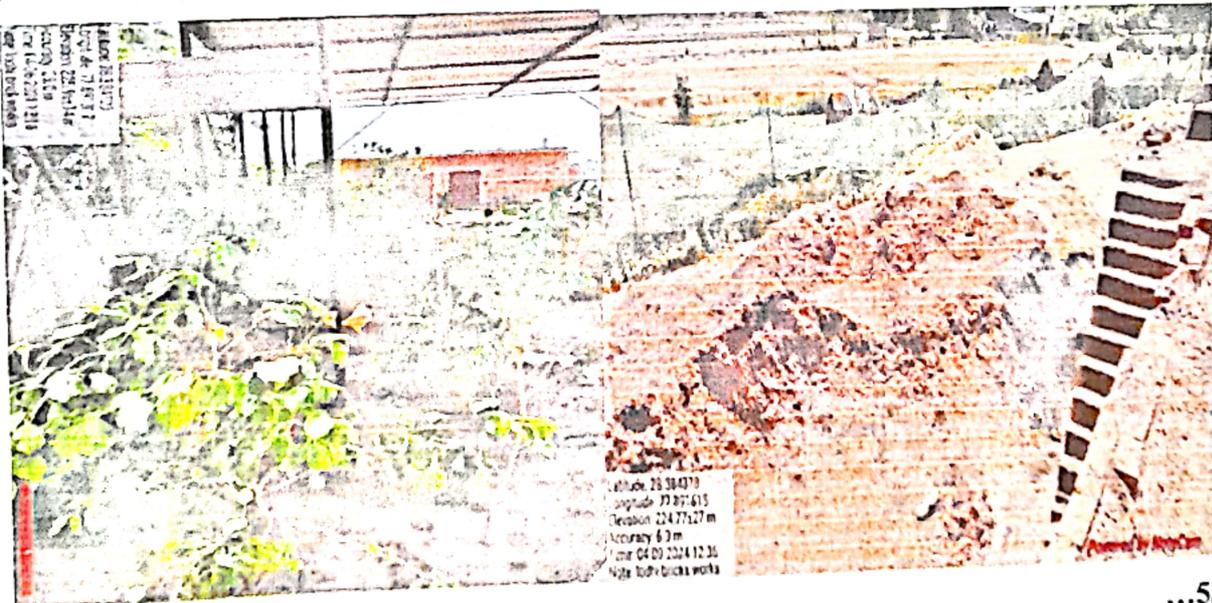
...3...

2. Brick Kiln is used mud as raw material and produces Bricks 20000 Nos. Per Day. At the time of inspection Brick Kiln was found operational. According to the representative, the brick kiln will operate till 30 June.
3. According to the guidelines issued by CPCB the Brick kiln has designed based on Zig Zag high draft technology having rectangular geometry having 30 meter stack height from ground level with ID Fan.
4. Order have been issued by Hon'ble Supreme Court under Civil appeal dairy No. (S) 18213/2021 NCR Brick Kiln Association vs Central Pollution Control Board on 13 May, 2022. In the order Hon'ble Supreme Court permitted to operate brick kiln in NCR region till 30<sup>th</sup> June subject to all conditions imposed in earlier order with two additional conditions that the brick kilns provide platforms for conducting the monitoring of the pollution having minimum dimension of 4 feet by 6 feet and the diameter of the portholes in all the units shall be not less than 4-5 inches diameter.
5. The Brick kiln has a Porthole of 4 to 5 inches diameter & plateform with the dimation of 4X6 feet with ladder is installed on stack.
6. At the time of inspection brick kiln representative produced the stack monitoring report of the emission discharge from the stack of the brick kiln. According to the analysis report, the stack monitoring conducted by Enviro-Tech Services, Plot No. 1/32, S.S. of G.T. Road, Industrial Area, Ghaziabad on dated 05/03/2024. The monitoring of stack conducted in three phase manner from time 10:20 AM. to 10:50 AM, 12:30 PM. to 01:30 PM, 15:20 PM. to 15:50 PM. According to the analysis report, samples of particulate Matter (PM), Sulphur Dioxide (SO<sub>2</sub>), Oxide of Nitrogen (NOX as NO<sub>2</sub>) Carbon Monoxide (CO) was taken. According to the reports all above parameters found under permissible limits. Analysis reports is enclosed herewith as **Annexure-2**.
7. As per the record Brick Kiln have Consent to operate under Air (Prevention and Control of Pollution) Act 1981 & Water (Prevention and Control of Pollution) Act 1974 valid till 31/07/2024. A copy of Consent ot operate is enclosed as **Annexure-3**.

...4/-

h bagur

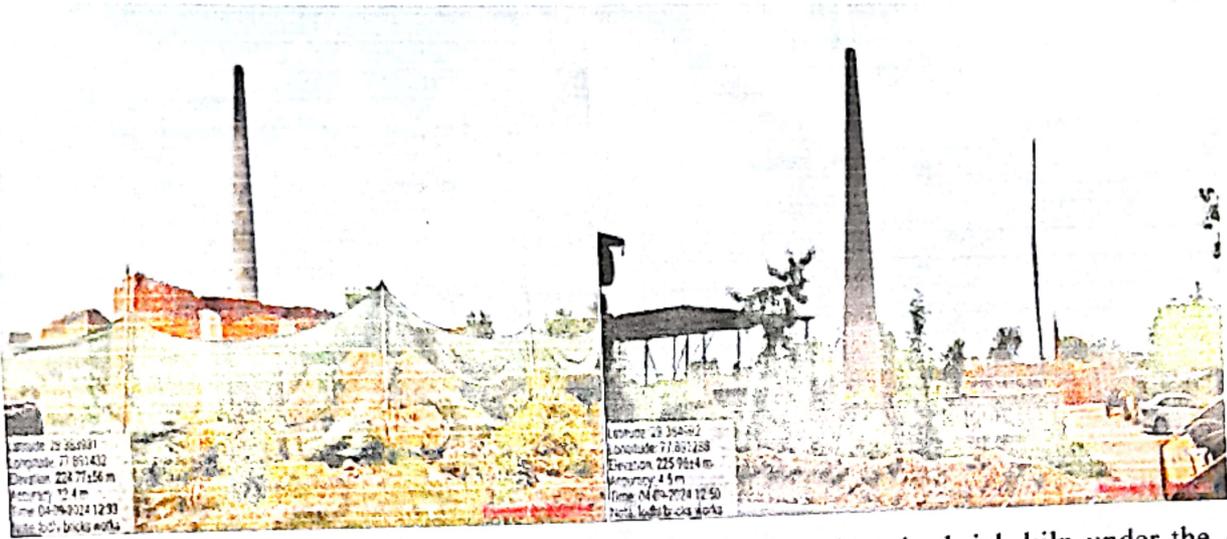
9. The complainant Shri Syoraj Singh has said in the complaint that the brick kiln M/s Lodhi Brick works, Village Mirzapur, Tehsil & District Bulandshahr has been established defying siting criteria and norms as laid down under the Rules and is also causing huge air pollution due to emission of smoke and also dust caused in the manufacturing of bricks.
10. As per the official record of the brick kiln. The brick kiln was established in year 1995. In year 1995 District Panchayat Bye Laws were effective for establishment of the Brick Kiln. According to the siting guidelines of the District Panchayat bye laws, the distance of the population of any settlement should be not less than 200 meter. But in this case over the period of time the population has increased and now the Village Mirzapur is about 50 meters far from the Brick Kiln .
11. The Brick Kiln has a GST registration from GST Department, Receipt and necessary approval from District Panchayat and Mining Department of Bulandshahr. **Annexure-4**
12. On the basis of the grievances of air pollution generated from the Kiln, Directions have been issued by the State Board under Air (Prevention and Control of Pollution) Act 1981 for the compliance of the conditions imposed in the Consent order like, Dense green belt development around the brick Kiln, deployment of water sprinkler system to regulate dust emission and wind breaking wall around the premises of the Brick Kiln should be made to prevent air pollution to the neighbouring population. **Annexure-5**



...5/-

Lodhi

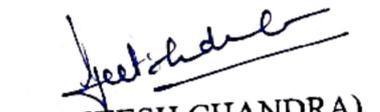
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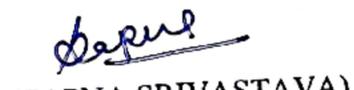


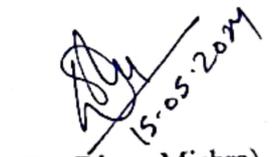
13. In compliance of the instructions issued by the State Board to the brick kiln under the Air (Prevention and Control of Pollution) Act, 1981 as amended, During the inspection the following compliances were found. Plantation was found around the boundary of the brick kiln. The boundary of the brick kiln found covered with green cloth. Paving has been done around the brick kiln trench and a tanker of water was found deployed for water sprinkling.

The detailed report of the joint committee is being forwarded for your kind perusal and further processing please.

  
(S.P. SINGH)  
Junior Engineer  
UPPCB  
Bulandshahr

  
(GEETESH CHANDRA)  
Assistant Scientific Officer  
UPPCB  
Bulandshahr

  
(SAPNA SRIVASTAVA)  
Regional Officer  
UPPCB  
Bulandshahr

  
(Dr. Divya Mishra)  
I.A.S.  
S.D.M, Sadar  
Bulandshahr  
15.05.2024

पत्रांक: 165/04-249/2023

दिनांक: 31/05/2023

कार्यालय आदेश

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 नं0-186/2023 श्यौराज सिंह बनाम स्टेट ऑफ यू0पी0 के अन्तर्गत श्री श्यौराज सिंह, ग्राम मिर्जापुर, पुलिस स्टेशन-कोतवाली देहात, जनपद बुलन्दशहर द्वारा मै0 लोधी ब्रिक वर्क्स, ग्राम मिर्जापुर, तहसील व जनपद बुलन्दशहर का संचालन आबादी के मध्य किये जाने एवं ईट भट्टे की स्थापना ईट भट्टा नियमों के तहत निर्धारित मानदंडों के अनुरूप न किये जाने और ईट के निर्माण में होने वाले धुंए और धूल के उत्सर्जन के कारण भारी वायु प्रदूषण होने एवं इससे क्षेत्र में स्वास्थ्य को भी काफी नुकसान होने सम्बन्ध में की गयी शिकायत का संज्ञान लेते हुये निम्न आदेश पारित किये गये है:-

*"We direct a joint Committee comprising State PCB and District Magistrate, Bulandshahr who shall visit the site, collect relevant information and if finds any violation of environmental laws and norms, take appropriate remedial action in accordance with law within two months"*

मा0 न्यायालय द्वारा दिये गये आदेशों के अनुपालन में प्रश्नगत ईट भट्टे की जाँच हेतु निम्न अधिकारियों की समिति का गठन किया जाता है:-

1. उप जिलाधिकारी, सदर, जनपद बुलन्दशहर।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, बुलन्दशहर।

उक्त समिति मा0 राष्ट्रीय हरित अधिकरण द्वारा जारी आदेशों के अनुपालन में मै0 लोधी ब्रिक वर्क्स, ग्राम मिर्जापुर, तहसील व जनपद बुलन्दशहर की पर्यावरणीय अधिनियमों के अनुपालन की जाँच करते हुये नियमानुसार यथाआवश्यक कार्यवाही करते हुये आख्या अधोहस्ताक्षरी को एक सप्ताह के अन्दर प्रस्तुत किया जाना सुनिश्चित करें, जिससे कि ससमय कार्यवाही की आख्या मा0 राष्ट्रीय हरित अधिकरण को प्रस्तुत की जा सके।

*C. P. S. 23*  
 (चन्द्र प्रकाश सिंह)  
 जिलाधिकारी  
 बुलन्दशहर

दिनांक:-

पृष्ठांकन सं0-

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अपर जिलाधिकारी (वि0/रा0), बुलन्दशहर।
2. सम्बन्धित अधिकारियों को अनुपालनार्थ।

जिलाधिकारी  
 बुलन्दशहर

# ENVIRO-TECH SERVICES

An Analytical Laboratory

(A GOVERNMENT APPROVED LAB)

Plot No. 1/32, S.S. of G.T. Road Industrial Area, Ghaziabad (U.P.) - 201001  
email : etslab2012@gmail.com | Website : www.etslab.in | Ph.: 9911516076, 9811736063



TC-13009

## TEST REPORT

TEST REPORT NO.: ETS/1339/03/2024 URL NO.TC130092400001339F DATE OF REPORT: 08.03.2024

### STACK EMISSION MONITORING AND ANALYSIS REPORT

Name And Address of Customer : LODHI BRICKS WORKS  
VILLAGE-MIRZAPUR SIKARPUR ROAD,  
BULANDSHAHR U.P

Date Of Sampling : 05.03.2024  
Analysis Start Date : 06.03.2024  
Analysis End Date : 08.03.2024  
Duration Of Sampling : 30.0 MIN  
Sample ID No. : 1339  
Sampling Done By : ETS STAFF  
Sampling Method : ETS/STP/STACK-01  
Stack Attached To : BRICKS KILN  
Capacity Of Stack : ...  
Quantity Of Fuel Used : 7.5 TON/DAY  
Type Of Fuel Used : BIOMASS  
Stack Height Above Ground : 33.0 MTR.  
Stack Dia At The Sampling Port : 1150.0 MM  
Material Of Construction : BRICKS AND CEMENT  
Attached APCS : ZIG-ZAG  
Normal Operating Schedule : 24.0 HRS  
Ambient Temperature : 27.0°C  
Flue Gas Temperature : 190.0°C  
Velocity Of Flue Gases : 9.6 MTR./SEC.  
Quantity Of Emission Discharged : 35878.89 m<sup>3</sup>/hr

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters.(PM)	mg/Nm <sup>3</sup>	68.2	80	IS-11255 (Part-1)
2	Sulphur Dioxide.(SO <sub>2</sub> )	mg/Nm <sup>3</sup>	31.0	Not Specified	IS-11255 (Part-2)
3	Oxide of Nitrogen,(NOX as NO <sub>2</sub> )	mg/Nm <sup>3</sup>	56.8	Not Specified	IS-11255 (Part-7)
4	Carbon Monoxide.(CO)	%v/v	0.34	1	IS: 13270

\*\*\*\*\*End of Test Report\*\*\*\*\*

NOTE-MONITORING TIME-10.20 AM TO 10.50 AM

CHECKED BY  
PURNIMA SINGH  
ETS-LAB

Format No ETS/LAB/TR-05, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

For ENVIRO-TECH SERVICES

AUTHORIZED SIGNATORY  
Quality Manager



# ENVIRO-TECH SERVICES

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TC-13009

## TEST REPORT

TEST REPORT NO.: ETS/1340/03/2024 URL NO.TC130092400001340F DATE OF REPORT: 08.03.2024

### STACK EMISSION MONITORING AND ANALYSIS REPORT

Name And Address of Customer : LODHI BRICKS WORKS  
VILLAGE-MIRZAPUR SIKARPUR ROAD,  
BULANDSHAHR U.P

Date Of Sampling : 05.03.2024  
Analysis Start Date : 06.03.2024  
Analysis End Date : 08.03.2024  
Duration Of Sampling : 60.0 MIN  
Sample ID No. : 1340  
Sampling Done By : ETS STAFF  
Sampling Method : ETS/STP/STACK-01  
Stack Attached To : BRICKS KILN  
Capacity Of Stack : ...  
Quantity Of Fuel Used : 7.5 TON/DAY  
Type Of Fuel Used : BIOMASS  
Stack Height Above Ground : 33.0 MTR.  
Stack Dia At The Sampling Port : 1150.0 MM  
Material Of Construction : BRICKS AND CEMENT  
Attached APCS : ZIG-ZAG  
Normal Operating Schedule : 24.0 HRS  
Ambient Temperature : 27.0°C  
Flue Gas Temperature : 195.0°C  
Velocity Of Flue Gases : 8.2 MTR./SEC.  
Quantity Of Emission Discharged : 30646.55 m<sup>3</sup>/hr

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters,(PM)	mg/Nm <sup>3</sup>	65.1	80	IS-11255 (Part-1)
2	Sulphur Dioxide,(SO <sub>2</sub> )	mg/Nm <sup>3</sup>	28.4	Not Specified	IS-11255 (Part-2)
3	Oxide of Nitrogen,(NOX as NO <sub>2</sub> )	mg/Nm <sup>3</sup>	46.0	Not Specified	IS-11255 (Part-7)
4	Carbon Monoxide,(CO)	%v/v	0.27	1	IS: 13270

\*\*\*\*\*End of Test Report\*\*\*\*\*

NOTE-MONITORING TIME-12.30 PM TO 01.30 PM



For ENVIRO-TECH SERVICES

AUTHORIZED SIGNATORY  
Quality Manager

Format No ETS/LAB/TR-05, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019



Notes: ... AR HOLOGRAM are not issued by our laboratory. ... at total unaltable parameters.



# ENVIRO-TECH SERVICES

38

An Analytical Laboratory

(A GOVERNMENT APPROVED LAB)

Plot No. 1/32, S.S. of G.T. Road Industrial Area, Ghaziabad (U.P.) - 201001  
email : etslab2012@gmail.com | Website : www.etslab.in | Ph.: 9911516076, 9811736063



TC-13009

## TEST REPORT

TEST REPORT NO.: ETS/1341/03/2024 URL NO.TC130092400001341F DATE OF REPORT: 08.03.2024

### STACK EMISSION MONITORING AND ANALYSIS REPORT

Name And Address of Customer : LODHI BRICKS WORKS  
VILLAGE-MIRZAPUR SIKARPUR ROAD,  
BULANDSHAHR U.P

Date Of Sampling : 05.03.2024  
 Analysis Start Date : 06.03.2024  
 Analysis End Date : 08.03.2024  
 Duration Of Sampling : 30.0 MIN  
 Sample ID No. : 1341  
 Sampling Done By : ETS STAFF  
 Sampling Method : ETS/STP/STACK-01  
 Stack Attached To : BRICKS KILN  
 Capacity Of Stack : ...  
 Quantity Of Fuel Used : 7.5 TON/DAY  
 Type Of Fuel Used : BIOMASS  
 Stack Height Above Ground : 33.0 MTR.  
 Stack Dia At The Sampling Port : 1150.0 MM  
 Material Of Construction : BRICKS AND CEMENT  
 Attached APCS : ZIGZEG  
 Normal Operating Schedule : 24.0 HRS  
 Ambient Temperature : 27.0°C  
 Flue Gas Temperature : 180.0°C  
 Velocity Of Flue Gases : 11.2 MTR./SEC.  
 Quantity Of Emission Discharged : 41858.71 m<sup>3</sup>/hr

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters.(PM)	mg/Nm <sup>3</sup>	71.6	80	IS-11255 (Part-1)
2	Sulphur Dioxide,(SO <sub>2</sub> )	mg/Nm <sup>3</sup>	38.2	Not Specified	IS-11255 (Part-2)
3	Oxide of Nitrogen,(NOX as NO <sub>2</sub> )	mg/Nm <sup>3</sup>	54.0	Not Specified	IS-11255 (Part-7)
4	Carbon Monoxide,(CO)	%v/v	0.41	1	IS: 13270

\*\*\*\*\*End of Test Report\*\*\*\*\*

NOTE-MONITORING TIME-15.20 PM TO 15.50 PM

CHECKED BY  
 PURNIMA SINGH

For ENVIRO-TECH SERVICES  
 AUTHORIZED SIGNATORY  
 Quality Manager

Format No ETS/LAB/TR-05, Issue No. 05, Date 01.04.2019, Amd. No 04 Date 01.04.2019



CONSENT ORDER

Ref No. -  
80373/UPPCB/Bulandshahar(UPPCBRO)/CTO/w  
ater/BULAND SHAHAR/2019

Dated : 17/12/2019

To ,

Shri DHARAM SINGH  
M/s LODHI BRICK WORKS  
VILL MIRZAPUR TEHSIL AND DISTT BULANDSHAHAH  
BULAND SHAHAR

Sub : Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974  
(as amended) for discharge of effluent to M/s. LODHI BRICK WORKS

Dated :17/12/2019

Reference Application No :7056712

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act, 1974 as amended (here in after referred as the act ) M/s. LODHI BRICK WORKS is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tant/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
  2. This consent is valid for the period from 13/12/2019 to 31/07/2024 .
  3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Previntion and Controt of Pollution) Act, 1974 as amended .
- This consent is being issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board

Enclosed : As above  
(condition of consent):

Copy to:  
Chief Environment Officer (C-4), U.P. Pollution Control Board,  
Lucknow (U.P.)

Annexure to Consent issued to M/s.LODHI BRICK WORKS vide

Consent Order No. 7056712/ Water

Dated : 17/12/2019

## CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of BRICKS 20000 PER DAY .
2. The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	Kind of Effluent	Maximum daily discharge,KL/day	Treatment facility and discharge point
1	Domestic	0.5	Soak Pit

3. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain .
- 4(a) The domestic effluent should be treated in treatment plant so that the should be in conformity with the following norms dated treated effluent .

Domestic Effluent		
S.No	Parameter	Standard

- 4(b). The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms. .

Industrial Effluent		
S.No	Parameter	Standard

5. Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Act,1986 or otherwise mandatory .
6. The other pollutant for which norms have not been prescribed, the same should not be more than the norms prescribed for the water used in manufacturing process of the industry .
7. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/standards prescribed under The Environment (Protection) Act, 1986.
8. The treated domestic and industrial effluent be mixed (as per the provisions of Condition No. 2) and disposed of on one disposal point. This common effluent disposal point should have arrangement for flow meter/V Notch for measuring effluent and its log book be maintained .

Specific Conditions:

The Brick Kiln shall ensure strictly compliance of all terms & conditions with consent and compliance report submitted within one month time

1. This consent valid for production of 20,000 Bricks per day only.
2. This consent is valid for Domestic waste water only. Domestic waste water discharge through septic tank in soak pit tank.
3. The Brick Kiln shall ensure the proper plantation of your Brick Kiln campus for the improvement of environment nearby area and submit the compliance report within three month.
4. The Brick Kiln ensure the proper disposal of solid waste materials generated by your Brick Kiln hence not pollute the river lake underground water & other source of water.
5. If consent fees due shall be deposited by Debit card or Net banking.
6. The Brick Kiln shall ensure the water sprinkling three or four times daily in Brick Kiln campus for control of dust emission.
7. The Brick Kiln complying the Hon;ble National Green Tribunal, New Delhi order O.A. No.718/2017 dated 09.10.2019.
8. The Brick Kiln complying the order of Hon;ble High Court, Allahabad Dt. 03.12.2014 & Hon;ble National Green Tribunal, New Delhi order Dt. 14.01.2015.
9. The Brick Kiln should developed proper paccas roads in the premises of Brick Kiln to avoid the dust emission from transportation of the vehicles.
10. The Brick Kiln complying all directions issued by E.P.C.A. (Environmental Pollution Control Authority), New Delhi time to time.
11. The Brick Kiln shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.

Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .



U.P. Pollution Control Board

CONSENT ORDER

Ref No. -

48457/UPPCB/Bulandshahar(UPPCBRO)/CTO/air/BULAND  
SHAHAR/2019

Dated : 17/12/2019

To,

Shri DHARAM SINGH  
M/s LODHI BRICK WORKS  
VILL MIRZAPUR TEHSIL AND DISTT BULANDSHAHAR  
BULAND SHAHAR

Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended)  
to M/s. LODHI BRICK WORKS

Reference Application No. 4320136

Dated : 17/12/2019

1. With reference to the application for consent for emission of air pollutants from the plant of M/s LODHI BRICK WORKS . under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
  2. This consent is valid for the period from 13/12/2019 to 31/07/2024 .
  4. Inspite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.
- This consent is being issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board

Enclosed : As above  
(condition of consent):

Copy to:  
Chief Environment Officer (C-4), U.P. Pollution Control Board,  
Lucknow (U.P.)

**U.P. Pollution Control Board**

**CONDITIONS OF CONSENT**

Dated : 17/12/2019

1. This consent is valid only for the approved production capacity of BRICKS 20000 PER DAY .
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.

3(a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.

3(b) Air Pollution Source Details.

Air Pollution Source Details					
S.No	Air Pollution Source	Type of Fuel	Stack No.	Parameters	Height
1	STACK	CAOL	1	Particulate Matter	30 METER FROM GROUND LEVEL

3(c) The emissions by various stacks into the environment should be as per the norms of the Board .

Emission Quality Details Detail			
S.No	Stack No	Parameter	Standard

4. Quantity of other pollutants should also be as per the norms prescribed by the Board/MOEF & CC/or otherwise mandatory .
- 3 The equipment for air pollution control system and monitoring ,as proposed by the industry and approved by the Board should be installed in their premises itself .
- 4 The modification or installation in the existing pollution control equipments should be done only by prior approval of Board .
- 6 The operation of air pollution control system and maintenance be done in such a way that the quantity of pollutants should be in accordance with the standards prescribed by the Board/MOEF & CC/or otherwise mandatory' .
- 7 Unit should do provisions for fugitive emissions chimney/stack as per the norms of the Board/MOEF & CC/or otherwise mandatory .
- 8 The unit should submit the stack emissions monitoring report within one month from issuance of consent order along with the point wise compliance report of the consent order . Further quarterly monitoring report should be submitted .
- 9

**Specific Conditions:**

The Brick Kiln shall ensure strictly compliance of all terms & conditions with consent and compliance report submitted within one month time.

1. This consent valid for production of 20,000 Bricks per day only.
2. The Brick Kiln should be use coal as fuel in the process. Organics, solvents, Petcock, Hazardous waste & Other waste, Plastic Rubber Leather etc are not allowed to use as a 0 fuel in the Brick Kiln.
3. The Brick Kiln shall ensure the proper/sufficient plantation of your Brick Kiln campus for the improvement of environment nearby area and submit the compliance report within three months.
4. The operation of Brick Kiln should be such way that produce emission should not have any adverse effect on the nearby environment or the population.
5. If Consent fees due shall be deposited by Net Banking or Debit card.
6. The Brick Kiln shall ensure the water sprinkling three or four times daily in Brick Kiln campus for control of dust emission.
7. The Brick Kiln complying the Hon:ble National Green Tribunal, New Delhi order O.A. No.718/2017 dated 09.10.2019.
8. The Brick Kiln complying the order of Hon:ble High Court, Allahabad Dt. 03.12.2014 & Hon:ble National Green Tribunal, New Delhi order Dt. 14.01.2015.
9. The Brick Kiln should submit the stack emission & ambient air monitoring report with every three month positively to the board by approved Laboratory.
10. The Brick Kiln should developed proper pacca roads in the premises of Brick Kiln to avoid the dust emission from transportation of the vehicles.
11. The Brick Kiln complying all directions issued by E.P.C.A. (Environmental Pollution Control Authority), New Delhi time to time.
12. The Brick Kiln shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.

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Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .



Government of India  
Forum GST REG-06  
As per Rule 14(1)

### Registration Certificate

Registration Number: 09AAJH1025SN107

1	Legal Name	LODHI BLACK WORKS	
2	Trade Name, if any	LODHI BLACK WORKS	
3	Constitution of Business	Partnership	
4	Address of Principal Place of Business	MILAG AND PROF MIRZAPUR, 20th Avenue, BI LAKSHAH, Bulandshahr, Uttar Pradesh, 202002	
5	Date of Liability	From: 01/01/2020	To: 31/03/2021
6	Type of Registration	Regular	
7	Particulars of Approving Authority	Entire	
8	Signature	Signature Not Verified Digitally signed by DEEPA GARG AND SERVICES TAX NETWORKS Date: 2020.11.06 15:55:57	
	Name	AJAY KUMAR SHARMA	
	Designation	Supplemental	
	Functionary/ Office	Bulandshahr Sector-1	
	Valid till issue of Certificate	06/11/2020	
	Note: The registration certificate is required to be prominently displayed at all places of business.		

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This is a system generated digitally signed Registration Certificate. Please forward the application to the jurisdictional authority.

श्री 00रस00रु00रु00-02 निवा पचापत-23.05.2020-2000 रुक (डिपॉजिट/आकर्षक)।

मूल्य =

आकार

क-समाहता (किस करवत)  
रोकडिया वरुडिडि  
नाग तथा रोडके सिमिडि लिपिक  
जिला पचापत-23.05.2020

25/11/22

क 125557

पुन अडिकरुडि वरुडि निगम अडिकरुडि

अडिकरुडि अडिकरुडि अडिकरुडि अडिकरुडि

1 संख्या 123470 (क्या शब्दों में)

1 संख्या रसीद संख्या

II परिषद निने के नाम सहित क्षेत्र समिति के नाम का एक रूप

“इसल साइड्ड कर्दन पुर” पर आदि पंजाल से निवा जायेगा

जिला परिषद/क्षेत्र समिति प्रपत्र संख्या 5  
(नियम 41 देखिये)

जिला परिषद/निने के नाम सहित क्षेत्र समिति के नाम का एक रूप	00
रसीद संख्या	00
रसीद संख्या 123470	00
रसीद के अनुसार भुगतानकर्ता का नाम	00
रसीद के अनुसार उससे वसूल की गई धनराशि	00
रसीद के अनुसार किस मद से वसूल की गई	00
रसीद के अनुसार क-समाहता का नाम, निम्ने	00
धनराशि वसूल की	00
इस कूपन को गणन करने वाले	00
अधिकारी का नाम तथा पदनाम	00

मिठा सोम देव रिसुमि अश्विग  
SBI ePay Lite

AB

Depositor Copy

For Acknowledgement Payment(PAY) Form for Payment through any SBI Branch  
SBI ePay Lite Reference No: **CPACOMMA18**  
Formerly SBMOPSI  
Beneficiary: **UP CYBER TREASURY**  
Merchant Reference No: **AKD220271753**  
Date: 30-11-2022

Collection Amount	Rs	
Commission		212870/00
Total ( Two Lakhs And Twelve Thousand And Eight Hundred And Seventy Rupees Only)		0/00 212870/00
Details of Cash / Cheques	Rs	P
Total Rs		

Instructions for Depositor: This is not an e-receipt.

(To be Filled in by the Bank)

Journal No:  **47**  
Branch Name:   
Branch Code:   
Deposit Date:

Branch Stamp

Authorized Signatory

श्रीवती देव (00624)  
उप सहायक निदेशक / उप निदेशक  
30 NOV 2022  
ID: 6675107  
JASVIR SINGH) Checker  
Market: **212871**



क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,  
Uttar Pradesh Pollution Control Board  
F-5, यमुनापुरम (MMR मॉल के पीछे), बुलन्दशहर-203001

दूरभाष : 05732-233878  
फोन : 05732-233878  
ई-मेल : robulandshahar@uppcb.in

Annexure-V

संदर्भ : 444/BL-10/2023  
सेवा में,

मै0 लोधी ब्रिक वर्क्स,

ग्राम-भिर्जापुर,

तहसील व जनपद बुलन्दशहर।

दिनांक : 28/08/2023  
पंजीकृत

विषय: वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 यथासंशोधित अधिनियम में निहित प्रावधानों का अनुपालन करने के सम्बन्ध में।

उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। आपके ईट भट्टे के विरुद्ध श्री श्यामराज सिंह, ग्राम भिर्जापुर, कोतवाली देहात, बुलन्दशहर द्वारा ईट भट्टे द्वारा ईट भट्टा स्थापना नियमावली का अनुपालन सुनिश्चित न किये जाने, आवादी के बीच ईट भट्टा संचालित किये जाने एवं उक्त से वायु प्रदूषण फैलाये जाने की शिकायत मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में की गई है। मा0 अधिकरण द्वारा प्रस्तावित शिकायत का संज्ञान लेते हुये ऑरिजनल एप्लीकेशन-186/2023 श्यामराज सिंह यनाम स्टेट ऑफ यू0पी0 दिनांक: 28.04.2023 में आदेश पारित किये गये है। मा0 अधिकरण द्वारा जारी आदेशों के अनुपालन में ईट भट्टे का संयुक्त निरीक्षण उप जिलाधिकारी, सदर के साथ दिनांक 26.08.2023 को किया गया। ईट भट्टे के विरुद्ध वायु प्रदूषण होने सम्बन्ध में प्राप्त जन शिकायत के दृष्टिगत निम्नलिखित विन्दुओं पर कार्यवाही किये जाने हेतु निर्देशित किया जाता है।

1. ईट भट्टे को राज्य बोर्ड द्वारा वर्ष 2024 तक सशर्त जल एवं वायु सहमति निर्गत की गई है। सहमति निहित शर्तों की अनुपालन आख्या प्रस्तुत की जाये।
2. ईट भट्टे द्वारा ईट भट्टा परिसर के चारों ओर वृक्षारोपण किया गया है। ईट भट्टे से अतिनिकट ग्राम भिर्जापुर की आवादी होने के दृष्टिगत ईट भट्टे के चारों ओर घनी हरितपट्टिका का विकास किया जाना जाये।
3. ईट भट्टे परिसर में धूल की रोक-थाम हेतु वाटर सिंकलर सिस्टम स्थापित किया जाना सुनिश्चित किया जाये।
4. ईट भट्टा परिसर के चारों ओर विन्डब्रेकिंग वॉल स्थापित की जाये।  
अतः आपको निर्देशित किया जाता है कि उपरोक्त विन्दुओं पर अनुपालन आख्या पत्र प्राप्ति के एक सप्ताह के अन्दर इस कार्यालय में प्रस्तुत किया जाना सुनिश्चित किया जाये, अन्यथा की दशा में ईट भट्टे के विरुद्ध अधिनियमों के अन्तर्गत कार्यवाही की संसृति सहित आख्या बोर्ड मुख्यालय, लखनऊ को प्रेषित की जायेगी, जिसका सम्पूर्ण उत्तरदायित्व ईट भट्टे के स्वयं का होगा।

भवदीया

  
(सपना श्रीवास्तव)  
क्षेत्रीय अधिकारी

प्रतिलिपि: मुख्य पर्यावरण अधिकारी (पुल-4), उओडो प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनाार्थ प्रेषित।  
क्षेत्रीय अधिकारी

मुख्यालय: T.C-12-V, विाति खण्ड, गोमती नगर, लखनऊ-226010